

(c) if not, whether the Commission has any proposal to examine the said recommendation to release the grants to that college in the year 1981-82?

**THE MINISTER OF STATE IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL):** (a) According to the information furnished by the University Grants Commission, no proposal has been received from Berhampur University for grants to Gunupur College, Koraput, in the year 1980-81.

(b) Does not arise.

(c) The Gunupur College, Koraput was included in the list of colleges under section 2(f) of the UGC Act with effect from November, 1980. As and when proposals for assistance to colleges are invited during the Sixth Plan, the college could submit its proposals, which will then be considered by the Commission in accordance with the norms laid down for the purpose.

**Allotment of Houses to Registrants under Economically Weaker Section Categories**

8744. **SHRI RAMNATH DUBEY:** Will the Minister of WORKS AND HOUSING be pleased to state:

(a) whether it is a fact that the earnest money was deposited in 1979 for the allotment of Economically weaker sections houses in various D.D.'s. resettlement colonies;

(b) if so, the reasons for not giving the possession of houses to the applicants so far; and

(c) how much time it will take to allot the houses to the applicants?

**THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND WORKS AND HOUSING (SHRI BHISHMA NARAIN SINGH):** (a) Yes, Sir.

(b) and (c). The D.D.A. has reported that out of 2069 applicants,

1296 persons secured allotments and 300 persons have taken refund of their earnest money. The earnest money of the remaining 473 unsuccessful applicants is being refunded as no more tenements under the Special Housing Scheme are available for allotment.

**Posts of Hindi Officers**

8745. **SHRI K. M. MADHUKAR:** Will the Minister of IRRIGATION be pleased to state:

(a) how many posts of Hindi Officers were circulated in his Ministry during the past two years;

(b) whether the administrative Wing rejected applications from other deputationists in accordance with eligibility rules and applications from persons appointed on ad-hoc basis on such posts were accepted though they are also on deputations;

(c) what action has been taken to remove such anomalies or accept applications from all persons who applied for the posts;

(d) how many persons are working on ad-hoc basis and action initiated to fill them on regular basis; and

(e) what action is proposed to be taken to regularise all posts without any further delay?

**THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI):** (a) Two posts of Hindi Officers were circulated by the Ministry of Irrigation during the past 2 years.

(b) and (c). Do not arise since no selection has been finalised on the basis of above-mentioned circulars.

(d) and (e). Three Hindi Officers are working on ad-hoc basis. One of these officers is posted in the Ministry of Irrigation, one in the Central Water Commission, an attached office and the third in the Ganga Basin Water Resources Organisation, a subordinate office. In the case of 2 Hindi